

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015
APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015
APPEAL NO. 60 OF 2017**

Dated: 16th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015

Samalkot Power Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sadapurna Mukherjee
Ms. Surabhi Limaye

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Tanya Sareen for R-2

Mr. Apoorva Misra
Ms. Parichita Chowdhury for R-3

APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015

M/s. Spectrum Power Generation Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Omar Waziri

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Tanya Sareen
Ms. Apoorva Misra
Ms. Parichita Chowdhury for R-2

APPEAL NO. 60 OF 2017

Power Grid Corporation of India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. Sadapurna Mukherjee for R-3
Mr. Matrugupta Mishra
Mr. Omar Waziri
Ms. Apoorva Misra
Ms. Parichita Chowdhury for R-4

ORDER

As agreed by learned counsel for the parties, list the matter on
11.11.2019 at 02.30 p.m.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk